

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI.**

The following postings and transfers are hereby made with immediate effect:

S.No.	Name	From	To
1.	Sh. Bhawan Singh Panwar/SJA ECN: 76030101	SJA/Reader in the court of Ms. Niti Phutela, ASJ-2, POCSO, Shahdara District	SJA/Reader in the court of Ms. Shail Jain, Principal District & Sessions Judge, Shahdara District, KKD Courts, Delhi.
2.	Sh. Saurabh/Orderly ECN: 80162328	Orderly in the R & I Branch, Shahdara District, KKD Courts, Delhi	Orderly in the court of Ms. Shail Jain, Principal District & Sessions Judge, Shahdara District, KKD Courts, Delhi.
3.	Sh. Abhishek Kumar/Orderly ECN: 79568937	Orderly in the General Branch, Shahdara District, KKD Courts, Delhi	Orderly in the court of Ms. Shail Jain, Principal District & Sessions Judge, Shahdara District, KKD Courts, Delhi.

Non-compliance of the above directions or immediately preceding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

Note: Earlier order bearing no. 910-918/Admn./P&T/SHD/KKD/2023 dt. 01.02.2023 of Sh. Bhawan Singh Panwar dt. 01.02.2023 stands cancelled.

(Signature)
(SHAIL JAIN)

Principal District & Sessions Judge,
Shahdara District, KKD Courts, Delhi.

No. 1078-1079 /Admn./P&T/SHD/KKD/2023 Delhi, the dated 3/2/23

Copy forward for information and necessary action to:

1. The Principal District & Sessions Judge (HQ) Delhi.
2. The Admn. Officer (Judl.) Admn., III, C/o Ld, Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, KKD Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Official concerned.
6. Dealing Officials Personal File/Leave/CR
7. Dealing Official, "Layers" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

(Signature)
(SHAIL JAIN)

Principal District & Sessions Judge,
Shahdara District, KKD Courts, Delhi.

1. The Principal District & Sessions Judge (HQ) Delhi.

2. The Admn. Officer (Judl.) Admn., III, C/o Ld, Principal District & Sessions Judge (HQ), Delhi.

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